

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

CP No. 190(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
08.11.2017**

**NAME OF THE COMPANY: M/s Primetals Technologies South Asia Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 66**

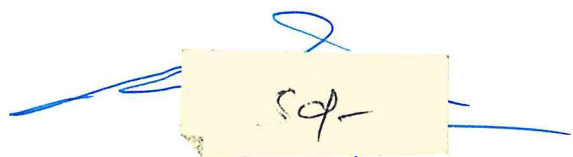
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Ms. Deepika Shori, Advocate for the Petitioner Mr. Manish Raj, CP for RD(NR) Delhi.			
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**ORDER**

Mr. Manish Raj, CP for RD(NR) Delhi is present in court and prays for  
some time to file the reply.

To come up on 23<sup>rd</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**